

all seven offices of the Protectors of Emigrants located at Delhi, Bombay, Calcutta, Chandigarh, Madras, Cochin and Trivandrum.

- Department of Posts have made provision for 'Suggestion and Complaint Books' in all the GPOs which are available at Enquiry Counters. The Postmasters have to see these daily so that action is initiated on all the complaints without any delay.
- Delhi Development Authority has devised a public hearing system to make the grievance redress machinery more effective and public oriented. Days and timings have been fixed for such hearings to be held by Vice Chairman, Member (Engineering), Member (Finance), Commissioner (Housing), Commissioner (Lands) and Director (Slum and JJ).
- Municipal Corporation of Delhi has set up grievance Cell in the Commissioner's office as well as in all the 10 Zonal Offices of the Corporation. Commissioner, MCD himself hears Public Grievances on two days every week.

**News Item Captioned "Tin Bigha Survey by Bangla Team thwarted"**

503. SHRI SANAT KUMAR MANDAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether his attention has been drawn to the news item captioned "Tin Bigha survey by Bangla Team thwarted" appearing in the 'Indian Express' dated the 3rd February, 1986 stating *inter-alia* about inadequate security arrangements made by India for conducting joint Survey by India and Bangladesh of the Tin Bigha Strip to link certain Bangla Desh enclaves with the main land under the Indira-Mujib agreement of 1974;

(b) if so, the facts of the case; and

(c) the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) Yes Sir.

(b) and (c). Boundary demarcation work along the Indo-Bangladesh border near Tin Bigha, but excluding it, started on January 28, 1986. On that day, the joint survey team demarcated part of the boundary between India and Bangladesh at Dahagram-Angorpota. The next morning when the joint survey team arrived at the work site, they found that the marker fixed on the ground after measurement the previous day, had been uprooted during the night and a large number of agitators had gathered inside the Bangladesh enclave of Angorpots, who were shouting slogans against the demarcation. Our security personnel on duty could not provide protection for the Bangladesh survey team within their enclave and so at their request the work had to be suspended. From our side, we are ready to resume demarcation in the area at any time convenient to the Bangladesh side, which has been conveyed to them.

The allegations about India having thwarted survey work at Tin Bigha as a result of not having taken adequate precautions are completely unfounded. Revenue and law and order officials of Cooch Bihar, as well as BSF personnel, were present on the Indian side of the border to ensure the security of the survey team. They could not, however, prevent agitation within the Bangladeshi enclaves.

[Translation]

**Recommendations of Bilingual Committee**

504. SHRI C. JANGA REDDY : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Bilingual Committee has made certain recommendations in regard to evaluation and implementation of programmes;

(b) if so, the details thereof;

(c) the details of the recommendations accepted and of those not accepted with reasons therefor; and

(d) the effect of the accepted recommendations on programme implementation ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHOUDHARY) : (a) to (d). The Ministry of Programme Implementation has neither constituted any 'Bilingual Committee' nor is aware of the existence of such a Committee.

[English]

**Progress of Wire-Fencing work along  
Bangladesh Border**

505. SHRI AMARSINH RATHAWA :  
SHRI CHINTAMANI JENA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the progress made so far in regard to wire-fencing along the Bangladesh Border; and

(b) the nature of the work done and the amount spent so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b). As yet no wire fencing work has been undertaken. The Government have so far spent a sum of Rs. 7.55 lakhs on survey work.

**Separate Agencies in States for Welfare  
of Pensioners**

506. SHRI ANANTA PRASAD SETHI :  
Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government has advised the Union Territories as well as the State Governments to consider the possibility of establishing full time separate agency to take care of the problems and welfare of the pensioners; and

(b) if so, the reaction of State Governments in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) and (b). Yes, Sir. A suggestion was made to the State Governments in December, 1985 to consider setting up of a separate cell/Department of Pension and Pensioners' Welfare to look into the problems and welfare of their pensioners.

Responses are coming in from the States and they are very encouraging.

**Clearance to Himachal Pradesh for Felling  
of Trees for Various Schemes**

507. PROF. NARAIN CHAND PARASHAR : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received a number of schemes for clearance from the State Government of Himachal Pradesh, involving the felling of trees, for the construction of roads, drinking water supply and irrigation schemes during the past three years including the current financial year, up to 31 January, 1986;

(b) if so, the details of the schemes and the action taken by Government in respect of each one of them; and

(c) the names of such schemes as are still pending for clearance and the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) and (c). A statement showing details of such proposals is attached.